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THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.D. ALIASHRAF FATMI): (a) There is no such rule restraining the University of Delhi from conducting selections/ promotions prior to the completion of the term of the Vice-Chancellor, However, it is for the University to decide whether such actions could be postponed or not.

(b) The Selection Committees for appointment of teachers in the colleges of the University of Delhi are constituted in accordance with the provisions of relevant Ordinances of the University. These Ordinances provide for nominees of the Vice Chancellor on the Selection Committees and not of the Academic Council. Though it is advisable for the Vice Chancellor to make nominations out of a panel of experts recommended by the Academic Council, obtaining approval of the Avademic Council is not a statutory requirement

(C) Does not arise.

Extension of Sarva Shiksha Abhiyan upto 10th Class

4058. DR. KARAN SINGH: DR. T. SUBBARAMI REDDY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Planning Commission has made recommendations for conducting mid-term appraisal to consider extension of SSA mission upto Class 10 by promoting public-private partnership;

(b) whether according to the planning panel, after successful implementation of the SSA, there would be increased demand for secondary education and in order to meet it the present Sarva Shiksha Abhiyan, which is only for primary class, may be expanded upto Class 10;

(c) if so, whether Government have considered the Planning Commission's recommendations; and

(d) if so, by when a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Yes, Sir.

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(b) to (d) Due to the universalisation of primary education and implementation of Sarva Shiksha Abhiyan (SSA) the demand for secondary education in the future is likely to increase considerably. A Committee of the Central Advisory Board on Education has therefore been constituted to examine the various aspects and make suitable recommendations to the Government.

World Bank assistance for primary education in M.P.

[†] 4059. SHRI LAXMINARAYAN SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)whether the State Government of Madhya Pradesh has sought financial assistance from the World Bank for development of the primary education in the State;

(b)if so, the details thereof;

(C)whether the Central Government have forwarded the said proposal to the World Bank; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD.ALI ASHRAF FATMI): (a) No, Sir.

(b) to (d) In the light of reply to Part (a), the question does not arise.

Award of degrees in Delhi University

†4060. SHRI SURENDRA .LATH: SHRI KRIPAL PARMAR;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)the number of research scholars in Delhi University who submitted their Ph.D. thesis by the 31st March, 2005 along with the number of those who have been awarded degree as well as those who have not been awarded degree as yet;

(b)the reasons for the delay and whether it is a fact that their guides failed to forward their thesis and whether there are such guides too who

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[†] Original notice of the question was received in Hindi.